

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF SUNSHINE INFRABUILD CORPORATION LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	SUNSHINE INFRABUILD CORPORATION LIMITED
2.	Date of incorporation of corporate debtor	24 th September 2008
3.	Authority under which corporate debtor is incorporated / registered	ROC-Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45400DL2008PLC183645
5.	Address of the registered office and principal office (if any) of corporate debtor	ROYAL PALACE COMPLEX FIRST FLOOR, G-55, VIKAS MARG, LAXMI NAGAR, NEW DELHI-110092
6.	Date of closure of Insolvency Resolution Process	15-12-2020
7.	Liquidation commencement date of corporate debtor	15-12-2020(order received on 22.12.2020)
8.	Name and registration number of the insolvency professional acting as liquidator	Pawan Kumar Goyal IP REG. No. IBBI/IPA-001/IP-P00875/2017-2018/11473
9.	Address and e-mail of the liquidator, as registered with the Board	304,D.R.Chambers,12/56, D.B. Gupta Road, Karol Bagh, New Delhi-110005 ca.pawangoyal@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	304,D.R.Chambers,12/56, D.B. Gupta Road, Karol Bagh, New Delhi-110005 cirpsicl@gmail.com
11.	Last date for submission of claims	22-01-2021

Notice is hereby given that the National Company Law Tribunal, Bench III, Delhi has ordered the commencement of liquidation of the Sunshine Infrabuild Corporation Limited on 15-12-2020 (order received on 22.12.2020).

The stakeholders of Sunshine Infrabuild Corporation Limited are hereby called upon to submit their claims with proof on or before 22.01.2021, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date: 23/12/2020
Place: New Delhi

Pawan Kumar Goyal, Liquidator
IP REG. No. IBBI/IPA-001/IP-P00875/2017-2018/11473

